

under subsection (1) of Section 37 of the Administrative Tribunals Act, 1985, a copy (in English and Hindi) of the Ministry of Personnel, Public Grievances and Pensions (Department of Personnel and Training) Notification G.S.R. No. 54 dated the 2nd May, 2009, publishing the Central Administrative Tribunal (Group A Posts) Recruitment (Amendment) Rules, 2009. [Placed in Library. See No. L.T. 64/15/09]

Economic Survey, 2008-2009

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA):
Sir, I lay on the Table a copy (in English and Hindi) of the Economic Survey, 2008-2009. [Placed in Library. See No. L.T. 14/15/09]

REPORT OF DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON URBAN DEVELOPMENT

SECRETARY-GENERAL: Sir, I lay on the Table a copy (in English and Hindi) of the Fortieth Report* of the Department-related Parliamentary Standing Committee on Urban Development (2008-2009) on the subject Urban Housing relating to the Ministry of Housing and Urban Poverty Alleviation.

(MR. DEPUTY CHAIRMAN in the Chair)

RESIGNATION BY MEMBERS

MR. DEPUTY CHAIRMAN: Hon. Members, I have to inform you that a letter has been received from Shri Balihari Babu and Shri Hans Raj Bhardwaj, Members, representing the States of Uttar Pradesh and Haryana, respectively, resigning their seats in the Rajya Sabha.

The hon. Chairman has accepted their resignations with effect from 12th June, 2009 and 29th June, 2009, respectively.

Now, Zero Hour. Shri Arun Jaitley, the Leader of the Opposition.

श्री वीरेन्द्र भाटिया (उत्तर प्रदेश): उपसभापति जी, ... (व्यवधान)...

श्री उपसभापति: देखिए, आपका नोटिस नहीं है... (व्यवधान)...

श्री वीरेन्द्र भाटिया: राष्ट्रपिता महात्मा गांधी का अपमान किया जा रहा है... (व्यवधान)...

श्री उपसभापति: देखिए, आपने जो मुद्दा उठाया है, उसके लिए आपको नोटिस देना पड़ेगा... (व्यवधान)...

The Report was presented to the Hon'ble Speaker (Fourteenth Lok Sabha) on the 8th April, 2009 under Direction 71A of the Directions by the Speaker, Lok Sabha when the House was not in Session and the Hon'ble Chairman, Rajya Sabha was informed accordingly on the 14th April, 2009.